

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP NO. 330 (ND)/ 2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
4.12.2017**

NAME OF THE COMPANY: M/s Unique Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present:	Ms. Geetika Monga Mr. Manish Raj, CP for ROC, Delhi. Ms. Easha Kadian, Advocate for Ms. Lakshmi Gurung, Standing Counsel, Income Tax Department.			
----------	---	--	--	--

ORDER

Counsel for the Petitioner is present.


Representative of the ROC is present and represents that reply in relation to the petition has been filed.

It is also ~~requested~~ ^{represented} by the Ld. Counsel for the Petitioner that notice to the Income Tax Department was served on 30.11.2017.

The response of the Income Tax Department is awaited.

Petitioner is also directed to serve the Standing Counsel who is appearing for the Income Tax Department before this Tribunal, namely Ms. Lakshmi Gurung, within a period of one week. Income Tax Department to respond on or before the next date of hearing.

Post this matter on 22nd December, 2017.


(S. K. Mohapatra)
Member (T)


(R. VARDHARAJAN)
Member (J)